NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON <u>09.02.2017.</u>

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 166/16

PETITION NUMBER

TP 187/17

NAME OF THE PETITIONER (S) :

INDUS PAPER BOARDS PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391-394

S.NO. NAME (IN CAPITAL)

&

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

Counsel for petitioner is present. He is directed to file 2 sets of copies. Since, this is a transferred matter from the Hon'ble High Court of Karnataka, notices are to be issued to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 08.03.2017.

MEMBER (J)

MEMBER (T)